

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 63(ND)2015
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016**

NAME OF THE COMPANY: M/s Col. Ajay Ahlawat V/s. M/s. Royal Hunting Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	U.K CHAUDHARY, Sr. Adv			
2.	HIMANSHU VIS, Adv			
3.	MANSUMYER SINGH, Adv			
4.	APURV CHANDOLA, Adv			
5.	NISHANT RAI, Adv			

Respondent
1 & 3.



1. MANOJ KUMAR, CS

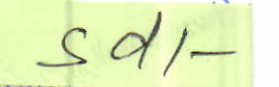
Petitioner

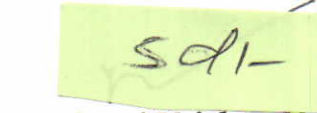


ORDER

Learned counsel for the respondent is present and ready to argue the matter. However Mr. Manoj Kumar learned counsel who has appeared on behalf of the learned counsel representing the petitioner stated that the arguing counsel is indisposed today. He seeks and is given two weeks' time as last chance to advance the arguments in the matter.

List on 17.10.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)